

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2575
ANSWERED ON:22.07.2009
DUAL CITIZENSHIP
Agarwal Shri Jai Prakash

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) the number of Indians granted dual citizenship by the Union Government till date alongwith the facilities provided to them so far;
- (b) the names of countries where such Indians are residing presently;
- (c) the number of NRIs/OCIs who would be awarded dual citizenship in the coming year; and
- (d) the time by which dual citizenship is likely to be granted to all the NRIs?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

- (a) The Constitution of India does not provide for dual citizenship.
- (b) to (d) Does not arise.